GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3473 ANSWERED ON:16.08.2010 GRANT FOR DRDA PROJECT IN KARNATAKA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Karnataka has sent a proposal to release Central share grant to the State under DRDA administration;
- (b) if so, whether this scheme aims at strengthening and professionalizing the DRDAs at State level;
- (c) if so, whether the Government has considered the proposal of the Karnataka Government; and
- (d) if so, the time by which a final decision is likely to be taken in this regard and the amount likely to be released for this purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Government of India provides Central grant under `DRDA Administration` Scheme to all the DRDAs including that in Karnataka to meet their requirement for salaries and contingent expenditure. The first instalment of Central share for 2010-11 to all the DRDAs in Karnataka under DRDA Administration Scheme has already been released. As such, no proposal has been received for any specific `DRDA Project` for release of funds under DRDA Administration.
- (b): The `DRDA Administration` Scheme aims at strengthening and professionalizing the DRDAs by providing funds for administrative expenses of the DRDAs.
- (c) & (d): Question does not arise.